

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 109 OF 2018

Dated: 22nd October, 2019

In the matter of:

Kerala State Electricity Board limited

.... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **13.12.2019**.

Court Master

NR